

SPECIAL BENCH
COURT - I

O-255

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1471(KB)2018
COMP.APPL/931(KB)2019,
COMP.APPL/882(KB)2019,
COMP.APPL/329(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	SUNLIGHT TRENDZ PVT. LTD. & ANR VS SHREE KATYAYANI NIRMAN PVT. LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Anurag Bagaria, Adv. : For Petitioner
Mr. Devansh Santhalia, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Post this matter before Regular Bench on 18/6/2024.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**